

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. *482
TO BE ANSWERED ON 07.04.2017

POCSO E-BOX

*482. SHRIMATI KIRRON KHER:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of complaints received through the Protection of Children from Sexual Offences(POCSO) e-box so far;
- (b) whether the response to POCSO e-box has been reviewed and if so, the details thereof; and
- (c) whether the Government has also reviewed if action on the complaints has been taken in a timely manner and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF REPLY TO LOK SABHA STARRED QUESTION NO.*482 FOR 07.04.2017 REGARDING POCSO e-BOX BY SHRIMATI KIRRON KHER:

- (a) : The POCSO e-box was launched on 26.08.2016. Since its inception, 287 hits have been received till 31.03.2017 out of which 35 were found to be related to offences covered under the POSCO Act, 2012 .
- (b) to (c) : Under Section 44 of POCSO Act, 2012 NCPCR and State Commission for Protection of Child Rights (SCPCR) are mandated to monitor the implementation of provision of POCSO Act,2012. The POCSO e-Box functions under the supervision of Member, NCPCR who reviews progress weekly for timely action, due to which 22 cases out of 35 have been disposed off.
